

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CA(CAA)-226/230-232/MB/2018

CA(CAA)-227/230-232/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: **DHANKUBER VINTRADE PVT. LTD.**

QUALIGENS PHARMA PVT. LTD.

SECTIONS OF THE COMPANIES ACT: SECTIONS 230-232 OF THE
COMPANIES ACT, 2013.

ORDER

19. CA(CAA)-226/230-232/MB/2018
CA(CAA)-227/230-232/MB/2018

Reserved for Orders

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)